

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 128 of 2013, IA No. 192 of 2013,
IA No. 193 of 2013 & IA No. 194 of 2013

Dated : 10th July, 2013

M/s. Bhilangana Hydro Power Ltd. Appellant(s)

Versus

**Power Transmission Corporation of
Uttrakhand Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh

Counsel for Respondent (s) : Mr. Buddy A. Rangandhan for R-2
Mr. M.G. Ramachandran &
Mr. Sarul Jain for R-1.

ORDER

The Court has not assembled today in the post lunch session.

As agreed by the learned counsel for the parties, post the matter
for hearing on **23rd August, 2013 at 2.30 p.m.**

Court Master